

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.1120
ANSWERED ON 12.12.2023

EXPANSION PROJECT OF TENUGHAT VIDYUT NIGAM LIMITED IN JHARKHAND.

1120 # SMT. MAHUA MAJI:

Will the Minister of **POWER** be pleased to state:

- (a) whether the expansion project of Tenughat Vidyut Nigam Limited is not a pressing necessity, in view of the increasing energy demand in the State of Jharkhand, at present;
- (b) the reason for the delay in granting approval to TOR for 2×660 MW under its expansion project despite availability of suitable land, water, allotted coal block and some infrastructure etc. with Tenughat Vidyut Nigam Limited for expansion, the reason for its pendency; and
- (c) by when it is likely to be approved?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : Tenughat Vidyut Nigam Limited (TVNL) is an undertaking of Government of Jharkhand. It has a Thermal Power Generation Station with existing Capacity of 2x210 MW. The expansion project (2X660 MW) of TVNL is required to meet the increasing energy demand of Jharkhand.

(b) & (c): TVNL has submitted the proposal for setting up of 2x660 MW Super-Critical Coal based Thermal Power Project (Expansion project) to Ministry of Environment, Forest and Climate Change (MoEF&CC) on 22.09.2017. The proposal for grant of ToR was considered by Expert Appraisal Committee (EAC) for Thermal Power Projects on 26.10.2017 and 12.01.2018. Based on the site visit report of their sub-committee, EAC recommended to keep the proposed expansion project in abeyance, for grant of ToR, till all the environmental issues of the existing 2x210 MW Thermal Power Plant are adequately addressed by TVNL. The recommendations of the EAC were accepted by MoEF&CC and directions were issued vide order dated 05.03.2018.

Subsequently, based on request of the TVNL, the proposal for granting ToR was again considered by EAC in its meeting on 16.12.2022 wherein the compliance status report submitted by Integrated Regional Office (IRO), MoEF&CC was examined and found non-compliance of earlier directions. So far, TVNL has not submitted the application of ToR with complete compliance of the directions, given vide order dated 05.03.2018, on Parivesh Portal of MoEF&CC.
